

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 118
IB-155/(ND)/2021

IN THE MATTER OF:

M/s Kamla Enterprises

Vs.

M/s Shivswati Enterprises Pvt. Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 26.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.L.B. Rai

For the Respondent

:

ORDER

Learned Counsel for the applicant states that service is complete and service affidavit is filed. Service is not complete as per the address registered on the Master Data. Learned Counsel for the applicant is directed to serve as per the Master Data addresses and file service affidavit.

List on 25.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)